

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 4472  
TO BE ANSWERED ON JANUARY 08, 2019**

**SWACHH BHARAT MISSION**

**No. 4472      SHRI S.P. MUDDAHANUME GOWDA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has carried out any evaluation of Swachh Bharat Mission in urban areas;**
- (b) if so, the details thereof;**
- (c) the manner in which the Mission is being implemented in metropolitan cities and towns; and**
- (d) the steps taken for effective implementation of the Mission?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

**(a)and(b) : Yes, Madam. For evaluating the Swachh Bharat Mission in urban areas, Government has conducted three all India annual cleanliness surveys titled “Swachh Survekshan (SS)” in 2016, 2017 and 2018, in which cities are ranked in terms of cleanliness and citizen response to the functioning of the municipalities. The number of cities participating in these Survekshans have increased from 73 metropolitan cities (having population of ten lakh and above and state capitals) in 2016 to 434 (having population of one lakh and above) in 2017 and to 4203 (all Urban Local Bodies and 61 Cantonment Boards) in 2018. The third round of survey “Swachh Survekshan-2018” was conducted in a record time of 66 days and became the largest ever sanitation survey in the world, impacting around 40 crore citizens. The “Swachh Survekshan-2019”, is being conducted across all ULBs (including 62 Cantonment Boards) across the country from 4 – 31 January, 2019.**

**Additionally, Government is focusing on elimination of Open Defecation through construction of toilets and behaviour change. Urban Local Bodies (ULBs) and States/ Union Territories (UTs) are certified as Open Defecation Free (ODF) after verification by an independent agency, according to a defined protocol.**

**(c):The SBM-U is being implemented in the country through State Governments and Union Territory (UT) Administrations in all ULBs, including metropolitan cities. State High Power Committee (SHPC) approved proposals are received from State Government/ UTs and the Central share funds are released to them as per admissibility under Swachh Bharat Mission-Urban (SBM-U) Guidelines.**

**(d): Government has taken various steps for effective implementation of the Mission. These steps include policy interventions for promotion of City Compost, Power from Waste-to-Energy (WtE) plants, utilisation of Refuse Derived Fuel (RDF) as fuel in cement plants and industrial units, encouraging use of products made from Construction & Demolition (C&D) waste and encouraging use of plastic waste for road construction, providing financial assistance for setting up of WtE plants, etc. SBM- U Guidelines have been revised to provide additional funds and flexibility to states/ UTs for meeting their ODF targets. For North East (NE) and Himalayan States, the Central share for IHHL has been enhanced to Rs.10,800/- per unit. Moreover, Central share for Community toilets (CT) have been increased from Rs.26,000/- to Rs.39,200/- per seat and Public Toilets (PT) have also been covered for funding up to the same amount. Urinals have also been covered for central share funding up to Rs.12,800/- per unit.**

**Besides this, the other steps taken for effective implementation of the Mission, include hand-holding support to all States/ULBs, issuing of advisories on various subjects, conducting capacity building training and workshops, carrying out public awareness campaign for behaviour change through various media platform and community mobilization and citizen engagement activities,using Information & Communication technology (ICT) tools like Google-map Toilet Locator (GTL), Swachhtha App, Swachh Manch, toll free 'Swachhta Helpline 1969', etc.**